

Measures to protect security data from cyber spying

1728. PROF. M.V. RAJEEV GOWDA: Will the Minister of DEFENCE be pleased to state:

(a) the status of the cyber security command project to combat online espionage threats; and

(b) whether the Ministry is taking adequate measures to protect its data from cyber spying, if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR) : (a) and (b) Government has taken a number of steps to protect confidential information pertaining to Defence Sector from Cyber-attack including setting up of Cyber Operation Centres for threat management and mitigation as part of Framework for Enhancing Cyber Security of Indian Cyberspace. To protect important and Confidential data from Cyber-attack, the operational networks of the Armed Forces are air gapped from internet. Further, Defence Services have established Cyber Emergency Response Teams (CERTs) to prevent and react to cyber attacks. Safeguards have been instituted in the form of audits and physical checks. Policies, guidelines and procedures are laid down and cyber security advisories are issued from time to time.

De-Notifying of civil areas under cantonment boards

†1729. SHRI MAHENDRA SINGH MAHRA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Ministry will constitute a committee that could study the reasons for yearning of the notified civil areas coming under the different cantonment boards of the country to be included in the municipal corporations according to geographical condition;

(b) if so, by when the committee is likely to be constituted;

(c) if not, the manner in which the problems of civilians living in the cantonment boards will be disposed as per the needs of the modern age and the details thereof; and

(d) whether any such committee had been constituted earlier, if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR) : (a) to (c) There is no proposal at present to form any such committee. However, Cantonment Boards are providing facilities and civic amenities such as sanitation, water supply, street lighting,

†Original notice of the question was received in Hindi.

maintenance of roads, healthcare, primary education and public parks etc. within available resources. Besides, the Government also allots grant-in-aid to deficit Cantonment Boards and for creation of capital assets in Cantonments.

(d) No, Sir.

Vigilance clearance for Airbus 300 mid-air refuelling aircrafts

1730. SHRI A.K. SELVARAJ : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the `9,000 crore projects to acquire six Airbus 300 mid-air refuelling aircrafts or tankers has received another jolt; and

(b) whether it is also a fact that the almost finalized deal has now being referred to the vigilance department for clearance and if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR) : (a) and (b) No, Sir. The procurement case of Flight Refueller Aircraft (FRA) is at the Contract Negotiation Committee (CNC) stage.

Since the Central Bureau of Investigation (CBI) had registered a case against M/s Airbus Industries in a matter pertaining to Ministry of Civil Aviation, the agency has been requested to provide current status of the case.

FDI in defence sector

1731. SHRIMATI SASIKALA PUSHPA : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government proposes to bring hundred per cent Foreign Direct Investment (FDI) in defence production sector;

(b) if so, the details thereof this year, *vis-a-vis* last year; and

(c) the details of the plans envisaged to hike the FDI in defence production sector?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH) : (a) and (b) The Government *vide* Press Note 7 of 2014 Series dated 26.8.2014 has notified revised FDI Policy in defence sector, according to which FDI up to 49% is allowed in the sector through FIPB route and above 49% through approval of Cabinet Committee on Security (CCS) on case to case basis, wherever it is likely to result in access to modern and state-of-the-art technology in the country.

(c) There is no proposal at present to revise it.